

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-02-2024 AT 10:30 AM**

IA(IBC) 349/2024 in Company Petition IB/14/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Padmavathi Steel Traders

...Operational Creditor

VS

Mark Infrastructure Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA(IBC) 349/2024

Mr. Madasa Kumar, Liquidator present physically. This is an application to take 2nd progress report on record. Report is taken on record. **Accordingly, this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)